

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 48 of 2013 &
I.A. No. 72 of 2013

Dated : 1st March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Paschim Gujarat Vij Co. Ltd.

... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s):

M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice in the Appeal as well as in I.A.No. 72 of 2013 (Application for stay) to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.042013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs